

HIGH COURT OF TRIPURA
AGARTALA

Order No. 112

Dated, Agartala, the 19th August, 2017

Hon'ble the Chief Justice has been pleased to nominate the Registrar (Judicial), High Court of Tripura as the Nodal Officer for providing Statistical Data pertaining to the High Court and the District Courts of Tripura to the Hon'ble Supreme Court of India.

By order,

Sd/-

(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

No.F. 40 (21)-HCT/BENCH/REGISTRY/2017/ 14688-730 August 19, 2017

Copy to: -

01. The Additional Registrar, Information and Statistics Secretariat, Hon'ble Supreme Court of India, New Delhi - 110201. This refers to his letter F.No.03/Nodal Off/I&S/SCI/2010, dated 08.08.2017; (Fax: 011-23073580/e-mail: info.stats@sci.nic.in)
02. The Registrar (Vigilance), High Court of Tripura, Agartala;
03. The Registrar (Judicial), High Court of Tripura, Agartala;
04. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
05. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
06. The Joint Registrar, High Court of Tripura, Agartala;
07. The Deputy Registrar(s), High Court of Tripura, Agartala;
08. The Chief Librarian, High Court of Tripura, Agartala;
09. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
10. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
11. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
12. The Assistant Registrar(s), High Court of Tripura, Agartala;
- ✓ 13. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the official website of the High Court of Tripura;
14. The Librarian-cum-RO, High Court of Tripura, Agartala;
15. The Superintendent(s), High Court of Tripura, Agartala;
16. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
17. The Court Master(s), High Court of Tripura, Agartala;
18. Notice Board of the Court-house; and
19. Order File.


REGISTRAR GENERAL